

**Title:** Regarding armed insurgency and political developments in Nepal.

SHRI SIMRANJIT SINGH MANN (SANGRUR): Sir, a very piquant situation has arisen in our neighbouring country, Nepal. Armed insurgency has taken place and the armed insurgents have captured almost half the country. Now, if India is going to allow armed insurgency in Nepal, I do not think that a peaceful country like Nepal can remain peaceful. The other allegation is that the insurgents are using Indian territory for training and for staying in India.

I wish to draw the Government's attention to this very serious episode in Nepal and to enlighten the House, what steps they wish to take as far as this armed insurgency in Nepal is concerned.

MR. DEPUTY-SPEAKER: Hon. Members, as you are aware, two Constitution (Amendment) Bills are listed in today's List of Business for consideration and passing. As indicated in today's List of Business, the first Bill is to be taken up at 1 o'clock. There is small problem with voting machine, it may take half-an-hour to get it rectified. Earlier it was decided in the Business Advisory Committee to forego the Lunch Hour. Now, because of this development, I am adjourning the House for half-an-hour.

The House stands adjourned to meet again at 1.30 p.m.

**13.03 hrs**

**The Lok Sabha then adjourned till thirty minutes  
past Thirteen of the Clock.**

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**13.34 hrs**

**The Lok Sabha re-assembled at thirty four minutes  
past Thirteen of the Clock.  
(Mr. Speaker in the Chair)**

**कुंवर अखिलेश सिंह (महाराजगंज, उ.प्र.) :** अध्यक्ष महोदय, आज सदन में संविधान संशोधन विधेयक लाया जा रहा है। लगता है कि सरकार इस बारे में गंभीर नहीं है और कोरम जुटाने में लग रही है।